

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Oren Hydrocarbons Private Limited Date of Commencement of Liquidation: 10-05-2023; List of Stakeholders as on Date: 26-09-2023; Name of IP: Mr. Radhakrishnan Dharmarajan; Process Number: 1; Last 5 digitof registration number: 10909

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	2048775343	6	2048775343				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	313	175449438	264	67015783		108433655		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	31	80434431	31	59949552		20484880		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	9	4875526823	7	240506734		4635020089		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	146	1445508954	144	853732425		591776529		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>505</b>	<b>8625694989</b>	<b>452</b>	<b>3269979837</b>	<b>0</b>	<b>5355715153</b>		